

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 267 OF 2015  
APPEAL NO. 213 OF 2015 AND  
APPEAL NO. 206 OF 2014**

**Dated: 26<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**West Bengal State Electricity Distribution Co. Ltd. .... Appellant(s)  
Vs.  
West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Shruti Dass  
Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.  
Mr. C.K. Rai  
Mr. Mohit Rai  
Mr. Umesh Prasad for R-1  
Mr Gaurav Kumar for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters on  
**27.03.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**